

**Use of Hindi in the Reserve Bank of India**

\*443. SHRI S. C. SAMANTA : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India have reconsidered the matter of attending to the correspondence entered into with the Bank in the language of the Union;

(b) If so, whether necessary arrangements now existing in the Bank for transacting business in Hindi and if so, the nature and extend thereof; and

(c) whether similar facilities exist in other Banks also?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN) : (a) Yes, Sir.

(b) Yes, Sir. Arrangements have been made in the Public Accounts Department of the Reserve Bank to record, whenever necessary specimen signatures of drawing disbursing Officers in Hindi and to accept and pass cheques bearing drawer's signature or payee's endorsement in Hindi. Further, the standard forms used by the Public in their dealings with the Bank are also being made available to them in Hindi, whenever required.

(c) Commercial Banks have generally taken steps to bring into use forms, pamphlets and other literature in Hindi and/or other regional languages in addition to English.

**Agricultural Loan by the Nationalised Banks to Rural Areas**

\*444. SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of FINANCE be pleased to state:

(a) whether the units of the Nationalised Banks in the rural areas are able to meet fully the need for agricultural loan;

(b) the regions where the units are not in a position to meet the need; and

(c) the regions where the loan advanced is not being repaid regularly?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN) :

(a) No, Sir; the needs for agricultural credit are very large and it cannot be expected that the branches of the nationalised banks in the rural areas by themselves would be able to meet these fully.

(b) Does not arise in view of the reply to (a).

(c) Regular or irregular repayment of loans depends on many factors and it cannot be said that irregular repayment is confined only to a particular region.

**Rupee Value of U. S. Dollar**

\*445. SHRI RAJDEO SINGH : Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that the present Rupee value of U.S. Dollar in open and black market is creating difficulties; and

(b) if so, the steps Government have taken or propose to take to eliminate black marketing in dollars ?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN) : (a) and (b). Presumably, the Honourable Member is referring to the alleged unauthorized transactions in foreign exchange and the reported disparity between the official exchange rate and the rates prevailing in the free market. All authorized transactions take place only on the basis of the official rate of exchange. Unofficial rates of exchange pertain to transactions, if any, which take place in contravention of the Exchange Control Regulations. In the context of the country's overall transactions in foreign exchange, such illegal transactions are necessarily of a sporadic and marginal character.

The Enforcement Machinery of the Government is constantly on the vigil and takes action on individual cases that come to notice. Certain legislative measures are also under contemplation for strengthening the existing provisions of the Law.

**Subsidised Publication of University Level books**

\*446. SHRI K. M. MADHUKAR :  
SHRI A. N. CHAWIA :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have sponsored a scheme of subsidised publication of University level books;

(b) the subjects on which the said books have so far been published and the number of books published so far;

(c) the main features of the scheme; and

(d) the annual expenditure likely to be incurred by Government on the scheme and whether the amount earmarked for the purpose is considered adequate?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA):

(a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See LT-385/71.]

(d) There is a Fourth Plan provision of Rs. 3 crores and a provision of Rs. 10.00 lakhs in the Budget Estimates, 1971-72 for the implementation of this scheme. The provision for each year will be made on a year-to-year basis depending upon the progress of the expenditure.

पर्यटन केन्द्रों के रूप में मध्यप्रदेश में नए स्थानों के विकास का प्रस्ताव

\*447. श्री गंगा चरण दीक्षित : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार चालू वर्ष में मध्यप्रदेश में कुछ स्थानों का पर्यटन केन्द्रों के रूप में विकास करने का है; और

(ख) यदि हाँ, तो उन स्थानों के, जिलावार, नाम क्या है?

पर्यटन और नागर विमानन मंत्री (डा० कर्णसिंह). (क) और (ख). जी हाँ। खजुराहो, कान्हा-बिस्ली राष्ट्रीय उद्यान, सांची और मोरान में पर्यटन सुविधायें प्रदान की जायेंगी।

एयर इंडिया द्वारा मलेशियन एयर सर्विस की सहायता

\*448. श्री विभूति मिश्र : क्या पर्यटन

और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या एयर इंडिया ने मलेशियन एयर सर्विस की सहायता करने का प्रस्ताव किया है; और

(ख) यदि हाँ, तो किस प्रकार की सहायता दी जायेगी?

पर्यटन और नागर विमानन मंत्री (डा० कर्णसिंह) : (क) और (ख). मलेशिया सरकार के अनुरोध पर एक राष्ट्रीय हवाई कंपनी की स्थापना के लिये एक रूपरेखा (ब्लू प्रिंट) तैयार करने में मलेशिया सरकार की सहायता करने के लिये एयर इंडिया और दक्षिण एयरलाइन्स दोनों ने एक-एक अधिकारी को मलेशिया में प्रतिनिधित्व किया गया। इन अधिकारियों ने अपनी रिपोर्ट दे दी है जिस पर मलेशिया सरकार द्वारा विचार किया जा रहा है।

Boeing-737 Aircraft of Indian Airlines  
Damaged In a Lightning Storm

\*449. DR. KARNI SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether a Boeing-737 air craft of Indian Airlines was recently involved in a lightning storm and got damaged and pressurisation also failed in the air; and

(b) if so, the reasons why the Bonding of the Aircraft against lightning, which protects planes from lightning threat, was not properly done ?

THE MINISTER OF TOURISM AND CIVILAVIATION : (DR. KARAN SINGH) :

(a) The investigation made into this matter by the Civil Aviation Department does not bring out any evidence of lightning having struck the plane.

(b) There was no defect in the bonding of the aircraft.

Foreign Tourists Visiting Kerala

\*450. SHRIMATI BHARGAVI THANKAPPAN : Will the Minister of TOURISM AND